

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

ORDER

Pursuant to the posting/transfer Order No.35/G-I/Gaz.IA/DHC/2023 dated 29<sup>th</sup> August, 2023 of High Court of Delhi, New Delhi and in partial modification to this office under Order No.713/16658-16758/Committee/Gaz./PDJ West/2023 dated 01.06.2023, I hereby depute following Judicial Officers in West District to look after the work of the branches as mentioned against their respective names as 'Officer Incharge' and 'Link Officer Incharge', with immediate effect :-

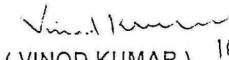
	<i>Name of the Judicial Officer</i>	<i>Officer Incharge</i>
1	Sh. Dinesh Bhatt, District Judge (Commercial Court)-01	Leave sanctioning authority including Earned leave & Medical leave of DHJS & DJS (West)
	Ms. Hemani Malhotra, District Judge (Commercial Court)-02 (Link)	
2	Sh. Dinesh Bhatt, District Judge (Commercial Courts)-01	Litigation Branch, West District [Judicial Officers are also nominated as Officer responsible to ensure that replies to notice u/s 80 C.P.C. or similar provision are sent within the period stipulated in a particular legislation as per direction of the Hon'ble Supreme Court in its judgment dated 02.08.2005 in Salem Advocate Bar Association Vs. Union of India.]
	Sh. Hem Raj, ASJ-08 (Link)	
3	Sh. Dig Vinay Singh, District Judge (Commercial Court)-03	Leave sanctioning authority of ministerial staff of West District
	Sh. Hem Raj, ASJ-08 (Link)	
4	Sh. Dig Vinay Singh, District Judge (Commercial Court)-03	Administration Branch, West District
	Sh. Ajay Gupta, District Judge (Commercial Court)-05(Link)	
5	Ms. Hemani Malhotra, District Judge (Commercial Court)-02	Judicial Branch, West District
	Sh. Ajay Gupta, District Judge (Commercial Court)-05 (Link)	
6	Ms. Hemani Malhotra, District Judge (Commercial Court)-02	Controlling Officer, Accounts  (Under rule 13 (3) of Delegation of Financial Powers Rules 1978)
	Sh. Sanjay Jindal, District Judge (Commercial Court)-04(Link)	
7	Sh. Ajay Gupta, District Judge (Commercial Court)-05	First Appellate Authority (RTI), West District, THC [In pursuance of the provision of Sub-Section (1) & (2) of Section 19 of the Right to Information Act, 2005 (22 of 2005)]
	Sh. Dharmender Singh, ADJ-01 (Link)	
8	Sh. Hem Raj, ASJ-08	Filing & Bail Section, West, THC, Delhi.
	Sh. Kumar Rajat, ASJ-07 (POCSO) (Link)	

16/09/23

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Name of the Judicial Officer	Officer Incharge
Sh. Ankit Mehta, ASJ (SC-POCSO)-02	Nodal Officer-cum-Transparency Officer, West District, THC  [In pursuance to guidelines issued by the Central Information Commission vide notification No.CIC/AT/D/10/000111 dated 15.11.2010 and 09.12.2010 U/s 19 (8)(a) of RTI Act, 2005 and in order to streamline the maintaining of public record, in exercise of powers under rule 19 of the Delhi District Court (RTI Rules, 2008)]
Sh. Vijay Shankar, ASJ-04	General Branch, West District
Ms. Aditi Garg, ASJ-06 (POCSO) (Link)	
Ms. Ruchi Aggarwal Asrani, ASJ (FTSC)(POCSO)-02	Vigilance Branch, West District
Ms. Richa Manchanda, (Link) ASJ (FTSC)(POCSO)-01	
Dr. Ruchi Aggarwal Asrani, ASJ (FTSC)(POCSO)-02	Head of Office, Accounts
Sh. Ankit Mehta, ASJ (SC-POCSO)-02 (Link)	
The Administrative Civil Judge (for administrative work only)	Care Taking Branch, West District
SCJ-cum-RC (Link)	
The Administrative Civil Judge Link SCJ-cum-RC (Link) Next senior most Judicial Officer available.	To look after the work of Administrative Civil Judge, West District, in respect of assigning of 'Warrant of Attachment', 'Warrant of Possession' and other work to bailiffs.
The Chief Metropolitan Magistrate	Protocol Branch
Assisted by CMM Office (West) as per Order No.375/3676-7444/Admn./ Protocol/West/2023 dated 07.03.2023.	

Further the correspondence with the Hon'ble High Court of Delhi, New Delhi will be done only through the undersigned.

  
(VINOD KUMAR) 16/9/2023  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)

NO.1080/ 34456-34510 /Committee/Gaz./PDJ West/2023 Dated, Delhi the 16/9/22  
Copy forwarded to :-

- The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- The Principal District & Sessions Judge (HQ), Delhi
- The Principal District & Sessions Judges, North, North-East, East, Shahdara, West, New Delhi, South-East, South-West & South District, Delhi.
- All the Judicial Officers of West District, Tis Hazari Courts, Delhi
- The Public Information Officer, West District, Tis Hazari Courts, Delhi.
- All the Branches of West District, Tis Hazari Courts, Delhi.
- The PRO, Tis Hazari Courts, Delhi.
- The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
- The PS to the undersigned.
- The Reader to the undersigned.
- The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
- For uploading on LAYERS.
- For uploading on centralized website through LAYERS.

  
16/9/2023  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)